

File No. RCD-05007/2/2021-Regulatory-FSSAI
Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)
FDA Bhawan, New Delhi

Dated: 31 March, 2023

Office Order

Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006-regd.

In accordance to this Office Order of even no. dated 20-02-2023 and in pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under mentioned officers are hereby appointed as Designated Officer under Central Licensing for area of Jurisdiction mentioned against their names, until further orders.: -

Sl. No.	Name & Designation of officer	Area of jurisdiction	of	Name of Link officer
1	Ms. Jaspreet Kaur, Assistant Director	Delhi Chandigarh	&	Ms. Shubhangi Nikam

2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.



(G. Kamala Vardhana Rao)
Chief Executive Officer

Copy to:

1. Commissioners of Food Safety of all States/ UTs.
2. All Regional Directors / Designated Officers/ Central Licensing Authority / Officers concerned.
3. CITO-with a request to create login credential and mapping of Districts against the CLA in FoSCoS and uploading the order on FSSAI Website.
4. HR Division, FSSAI HQ
5. Guard File of Regulatory Compliance Division.